

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM & NATURAL GAS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1070**  
**TO BE ANSWERED ON 28<sup>th</sup> July, 2021**

**Natural gas pipeline**

1070. DR. KORODI LAL MEENA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is supplying/considering to supply natural gas through pipeline in all the States of the country;
- (b) if so, the State-wise details thereof, including Rajasthan; and
- (c) whether any such project is in progress for Dausa, Alwar, Jaipur and Sawai Madhopur districts of Rajasthan and if so, the details thereof and if not, the details of any such project to be operated in any of these districts in future?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
 (SHRI RAMESWAR TELI)

(a) and (b) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for developing of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. About 232 GAs covering 407 districts spread over 27 States/UTs including Rajasthan have been allowed for the development of CGD networks. Detail of GAs authorized till 10<sup>th</sup> bidding round are given at Annexure.

(c) Details of authorized CGD in the state of Rajasthan are as under:

S.No.	Geographical Areas	Entity
1.	Bhiwadi (in Alwar District) GA	Haryana City Gas Distribution (Bhiwadi) Limited
2.	Alwar (other than Bhiwadi) and Jaipur Districts GA	Torrent Gas Private Limited
3.	Dausa and Sawai Madhopur Districts	Yet to authorize.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1070 TO BE ANSWERED ON 28.07.2021 REGARDING NATURAL GAS PIPELINE.**

**Details of Geographical Areas (GAs) covered till 10<sup>th</sup> bidding round**

Sl. No.	State	Geographical Areas/CGD Networks
1.	Andhra Pradesh	Kakinada, East Godavari District (excluding area already authorized), West Godavari District, Krishna District (excluding area already authorized), Srikakulam, Visakhapatnam and Vizianagaram Districts, Vijayawada, Anantapur and YSR (Kadapa) Districts, Sri Potti Sriramulu Nellore District
2.	Andhra Pradesh Karnataka & Tamil Nadu	Chittoor, Kolar and Vellore Districts
3.	Assam	Cachar, Hailakandi and Karimganj Districts, Kamrup & Kamrup Metropolitan Districts, Uppar Assam
4.	Bihar	Aurangabad, Kaimur and Rahtas Districts, Begusarai District, Gaya and Nalanda Districts, Patna District, Araria, Purnia, Katihar and Kishanganj Districts, Arwal, Jehanabad, Bhojpur and Buxar Districts, Khagaria, Saharsa and Madhepura Districts, Lakhisarai, Munger and Bhagalpur Districts, Muzaffarpur, Vaishali, Saran Samastipur Districts
5.	Bihar and Jharkhand	Nawada and Koderma Districts, Sheikhpura, Jamui and Deoghar Districts
6.	Chandigarh (UT), Haryana, Punjab and Himachal Pradesh	Chandigarh
7.	Dadra and Nagar Haveli (UT)	UT of Dadra and Nagar Haveli
8.	Daman and Diu (UT)	UT of Daman
9.	Daman and Diu and Gujarat	Diu and Gir Somnath Districts
10.	Goa	North Goa District, South Goa District
11.	Gujarat	Bhavnagar, Jamnagar, Kutch (West), Kutch (East), Amreli District, Patan District, Dahej Vagra Taluka, Dahod District, Banaskantha District, Anand District (excluding area already authorized), Panchmahal District, Ahmedabad District (excluding area already authorized), Surendranagar District (excluding area already authorized) and Morbi District (excluding area already authorized), Barwala and Ranpur Talukas, Navsari District (excluding area already authorized), Surat District (excluding area already authorized), Tapi District (excluding area already authorized), and the Dangs

		District, Junagadh District, Kheda District (excluding area already authorized) Mahisagar District, Narmada (Rajpipla) District, Porbandar District, Surat, Bharuch, Ankleshwar, Nadiad, Navsari, Rajkot, Surendranagar, Ahmedabad City and Daskroi Area, Hazira, Valsad, Anand area including Kanjari and Vadtal Villages ( in Kheda District), Gandhinagar, Mehsana, Sabarkantha, Vadodra
12.	Haryana	Sonipat, Panipat District, Yamunanagar District, Rewari District, Rohtak District, Karnal District, Ambala and Kurukshetra Districts, Bhiwani, Charkhi Dadri and Mehendragarh Districts, Hisar District, Jhajjar District Sonipat District (excluding area already authorized) and Jind District, Nuh and Palwal District, Kaithal District. Faridabad, Gurugram District
13.	Haryana and Himachal Pradesh	Panchkula District(excluding area already authorized), Sirmaur, Shimla and Solan (excluding area already authorized) District
14.	Haryana and Punjab	Sirsa, Fatehabad and Mansa Districts
15.	Himachal Pradesh	Bilaspur, Hamirpur and Una District
16.	Jharkhand	East Singhbhum District, Ranchi District, Bokaro, Hazaribagh and Ramgarh Districts, Giridih and Dhanbad Districts, Chatra and Palamu Districts, Saraikela-Kharsawan District, West Singhbhum District
17.	Karnataka	Bengaluru Rural and Urban Districts, Tumkur District, Dharwad District, Belgaum District, Chitradurga and Davanagere Districts, Udupi District, Ballari And Gadag Districts, Bidar District, Dakshina Kannada District, Ramanagara District, Bagalkot, Koppal and Raichur Districts, Chikkamagaluru, Hassan and Kodagu Districts, Kalaburagi and Vijayapura Districts, Mysuru, Mandya and Chamarajanagar Districts, Uttara Kannada, Haveri and Shivamogga Districts
18.	Kerala	Ernakulam District, Kozhikode and Wayanad Districts, Malappuram District, Palakkad and Thrissur Districts, Alapuzha, Kollam and Thiruvananthapuram Districts
19.	Kerala and Puducherry	Kannur, Kasaragod and Mahe Districts
20.	Madhya Pradesh	Dewas, Dhar District, Bhopal and Rajgarh Districts, Guna District, Rewa District, Satna and Shahdol Districts, Indore (including Ujjain City), Gwalior, Ashoknagar District, Gwalior (excluding area already authorized) District and Sheopur District, Morena District, Raisen, Shajapur and Sehore Districts, Shivpuri District, Sidhi and Singrauli Districts, Ujjain (excluding area already authorized), Dewas (excluding area already authorized), Indore (excluding area already authorized) Districts
21.	Madhya Pradesh and Chhattisgarh	Anuppur, Bilaspur and Korba Districts

22.	Madhya Pradesh and Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts
23.	Madhya Pradesh and Uttar Pradesh	Jhansi (excluding area already authorized), Bhind, Jalaun, Lalitpur and Datia Districts
24.	Maharashtra	Palghar District and Thane Rural, Raigarh District (excluding area already authorized), Pune District(excluding area already authorized), Ratnagiri District, Solapur District, Kolhapur District, Ahmednagar and Aurangabad Districts, Valsad (excluding area already authorized), Dhule and Nashik Districts, Latur and Osmanabad Districts, Sangli and Satara Districts, Sindhudurg District, Mumbai and Greater Mumbai, Pune City Including Pimpri-Chinwad and Adjoining Contigeneous areas Hinjewadi, Chakan, Talegaon, Thane urban and adjoining Municipalities
25.	NCT of Delhi	National Capital Territory of Delhi (UT)
26.	Odisha	Angul and Dhekanal Districts, Sundargarh and Jharsuguda Districts, Balasore, Bhadrak and Mayurbhanj Districts, Bargarh, Debagarh and Sambalpur Districts, Ganjam, Nayagarh and Puri Districts, Jagatsinghpur and Kendrapara Districts, Jajpur and Kendujhar Districts, Khordha District, Cuttack District
27.	Puducherry	Puducherry District
28.	Puducherry and Tamil Nadu	Karaikal and Nagapattinam Districts
29.	Punjab	Jalandhar, Ludhiana, Amritsar District, Bhatinda District, Rupnagar District, Fatehgarh Sahib District, SAS Nagar District(excluding area already authorized), Patiala and Sangrur Districts, Ludhiana District(excluding area already authorized), Barnala and Moga Districts, Jalandhar District (excluding area already authorized), Kapurthala and SBS Nagar Districts, Ferozepur, Faridkot and Sri Muktsar Sahib Districts, Hoshiarpur and Gurdaspur Districts
30.	Rajasthan	Kota, Barmer, Jaisalmer and Jodhpur Districts, Alwar (other than Bhiwadi) and Chittorgarh (only Rawatbhata Taluka) Districts, Bhilwara and Bundi Districts, Chittorgarh (other than Rawatbhata Taluka) and Udaipur Districts, Dholpur District, Bhiwadi (in Alwar District), Ajmer, Pali and Rajsamand Districts, Jalore and Sirohi Districts
31.	Tamil Nadu	Kanchipuram District, Chennai and Tiruvallur Districts, Coimbatore District, Cuddalore, Nagapattinam and Tiruvarur Districts, Ramanathapuram District, Salem District, Tiruppur District
32.	Telangana	Bhadradi Kothagudem and Khamman Distrits, Jagtial, Peddapalli, Karimnagar and Rajanna Sircilla Districts, Jangaon, Jayashankar, Bhupalpally, Mahabubabad, Warangal Urban and Warangal Rural Districts, Medak, Siddipet and Sangareddy Districts, Medchal-Malkajgiri, Ranga Reddy and Vikarabad Districts, Nalgonda Suryapet and Yadadri

		Bhuvanagiri Districts, Hyderabad
33.	Tripura	Gomati District, West Tripura (excluding area already authorized) District, Agartala
34.	Uttar Pradesh	Mathura, Meerut, Allahabad, Jhansi, Saharanpur District, Bulandshahr (part) District, Bagpat District, Bulandshahr District (excluding area already authorized), Aligarh and Hathras Districts, Allahabad District (excluding area already authorized), Bhadohi and Kaushambi Districts, Amethi, Pratapgarh and Raebareli Districts, Auraiya, Kanpur Dehat and Etawah Districts, Faizabad and Sultanpur Districts, Gorakhpur, Sant kabir Nagar and Kushinagar Districts, Meerut District(excluding area already authorized), Muzaffarnagar and Shamli Districts, Moradabad (excluding area already authorized) District, Unnao (excluding area already authorized) District, Varanasi District, Khurja, Moradabad, Bareilly, Kanpur Agra, Lucknow, Ghaziabad and Hapur Districts, Azamgarh, Mau and Ballia Districts, Bareilly (excluding area already authorized) District, Pilibhit and Rampur Districts, Basti and Ambedkar Districts, Farrukhabad, Etah and Hardoi Districts, Gonda and Barabanki Districts, Jaunpur and Ghazipur Districts, Kanpur (excluding area already authorized) District, Fatehpur and Hamirpur Districts, Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts Shahjahanpur and Badaun Districts, Gautam Budh Nagar District.
35.	Uttar Pradesh and Rajasthan	Firozabad (Taj Trapezium Zone)
36.	Uttar Pradesh and Uttrakhand	Bijnor and Nainital Districts
37.	Uttrakhand	Dehradun District, Udham Singh Nagar District, Haridwar District
38.	West Bengal	Burdwan District, Kolkata Municipal Corporation and Parts of Adjoining Districts, Darjeeling, Jalpaiguri and Uttar Dinajpur Districts, Howrah (excluding area already authorized) District and Hoogly (excluding area already authorized) District, Nadia (excluding area already authorized) District and North 24 Parganas (excluding area already authorized) District, South 24 Parganas (excluding area already authorized) District.